National Agricultural Co-operative Marketing Federation of India; and

(b) if so, the reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) National Agricultural Co-operative Marketing Federation of India is purchasing Onions from the growers.

(b) Does not arise.

Misappropriation of funds by Regional Manager, Allahabad Bank

- 2955. SHRIMATI AHILYA P. RAGNEKAR: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:
- (a) whether Government have made any investigation about the misappropriation of funds of Allahabad Bank by the Regional Manager, Shri H. K. Kalia;
- (b) if so, the findings of the investigation; and
 - (c) the steps taken against him?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) (a) Allahabad Bank has intimated that it has no report of misappropriation of funds of the bank by Shri H. K. Kalia, Regional Manager. No investigation has therefore been made by the bank or by Government.

(b) and (c). Does not arise.

Complaints of distribution of loans to exporters by Manager, State Bank of . India, Bombay

2956. SHRI ANANT DAVE: Will the Minister of FINANCE AND RE-VENUE AND BANKING be pleased to state:

(a) whether there have been many complaints of distribution of loans to

- exporters, film producers in the fictitious names by the Manager of the State Bank of India, Peddar Road, Bombay;
- (b) the amount of loans or overdrafts sanctioned by the then manager of the bank to film producers, directors and others without proper scrutiny of their paying capacity:
- (c) whether he has seen a report published in the weekly 'Blitz' dated the 11th June, 1977 in this regard;
- (d) the result of the enquiry so far conducted and the names of persons against whom action has since been taken; and
- (e) whether Government propose to handover the case to CBI for investigation and suggest suitable action against the guilty?

THE MINISTER OF FINANCE AND REVENUE ANDBANKING (SHRI H M. PATEL): (a) to (e). Government have seen the news rein the issue of the port published BLITZ dated the Bombay Weekly 11th June 1977 under the caption "Banking with Sex and Blackmail". The State Bank of India has, in this connection, reported that their Inspection and Audit Report on the Pedder Road Branch, had pointed out certain irregularities in the conduct of the accounts of a number of including a few constituents Distributors/Producers, Garment Export Houses etc. These irregularities were in the nature of (i) grant indiscriminately overdraft facilities to various borrowers, of whom some were fictitious; and (ii) grant of advances by way of cash credits, export racking credits, post shipment credits and export bills negotiations limit dis-regarding the instructions laid down by the Controlling Authority. According to the Bank, the total amount of advances involved. as on 1st October, 1975, was Rs. 62 lacs.

The irregularities were further investigated by the Vigilance & Audit

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Department of the Bombay Local Head Office of the Bank and based on its findings disciplinary proceedings were initiated against the officials involved. The position regarding the action taken against the various officers are indicated below:

Punishment Name Shri D.D. Tilak D'smissed from Ser-Branch Manager. vice. 2. Shri S. P. Men-Dimissed from Serjoge, Accountant. vice. 3. Shri R.N. Val anresigned from He gkar, Field Officer Service consequent on his demotion to Clerical Cadre from Officers Cadre in the Bank. 4. Shri R.D. Kriplani D'sciplinary proceed-(Then) Regional ings are being finalis-Manager.

- 5. Shri V.K. Herlekar Disciplinary proceed-(Then) Regional ings are being fina-Manager. lised.
- 6. Shri N.V. Gude, (Ten) Supdt. Area

He was called upon retire to Service. The official has since expired.

7. Shri V.V. Hariharan Branch Inspector

Investigation being conducted to fix accountability.

The Bank has initiated legal tion against the defaulting borrow-The bank has also registered a case of forgery and cheating with the Bombay Police against one the constituents. The Bank has also lodged a formal complaint with the Central Bureau of Investigation in May, 1977. The CBI have been requested to register a case and take up investigation of this matter.

जुतों भौर चमड़े के सामान का निर्यात

2957 श्री मीठा लाल पटेल : वाणिज्य तथा नागरिक पूर्ति ग्रीर सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत में निर्मित जुते ग्रीर चमड़े के ग्रन्य सामान की विदेशों में बहत मांग है; स्रीर

(ख) यदि हां, तो ऐसे देशों के नाम क्या हैं, जिनके साथ भारत का व्यापार समझौताः हम्रा है मौर इससे इस वर्ष कितनो विदेशी मुद्रा की ग्राय होने को सम्भावना है ?

वाणिज्य तथा नागरिक पूर्ति ग्रौर तह-कारिता मंत्री (श्री मोहन धारिया): (क) विदेशों को चमड़े के जुतों तथा चमड़े के सामान के निर्यातों में सामान्य वृद्धि हुई है।

(ख) जिन मुख्य देशों के साथ भारत का व्यापार करार हुआ है वे ये हैं: बल्गारिया, चैकोस्त्रोवाकिया, जर्मन लोकतन्त्रीय गणराज्य हंगरी, पोलैंण्ड, रूमानिया तथा सोवियत संघ ।

ऊपर बताये गये देशों के साथ ऐसे -यापार करार के फलस्वरूप चमड़े के जुतों तथा चमड़े की ग्रन्य वस्तुग्रों के निर्पातों से लगभग 23 करोड़ रुपये की विदेशी मुद्रा की ग्राय होने की ग्राशा है ।

Separate corporations for Oils and Oilseeds

2958. SHRI D. D. DESAI:

SHRI G. Y. KRISHNAN:

SHRI SHIV SAMPATI RAM:

Will the Minister of COMMERCE SUPPLIES AND CO-AND CIVIL OPERATION be pleased to state:

- (a) whether Government are proposing to have separate corporations for edible oils and oilseeds trade; and
- (b) if so, the main features thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND OPERATION (SHRI MOHAN DHA-RIA): (a) and (b). A proposal have a Corporation or a similar institutional arrangement for edible^k oils and oilseeds is being examined by the Government.